(c) The Government have a machinery under the Registrar of Newspapers of India to check up the actual circulation effectively. On the basis of this check, newsprint quota sanctioned is adjusted, if necessary.

ROPEWAY FOR COAL MINING AREAS

200. SHRI SANKAR PRATAP SINGH DEV: Will the Minister of STEEL AND MINES be pleased to state:

(a) whether Government have decided to construct ropeway for the coalmining areas in order to carry sands etc.; and

(b) if so, whether any part of the capital cost of the project will be realised from the coalmine owners?

THE MINISTER OF STEEL AND MINES (SHRI N. SANJWA REDDY) : *la)* Yes, Sir.

(b) No. The capital cost will be met by the Coal Board from out of its funds.

ATTEMPTED LOOT **m** AIR-CONDITIONED COACH OF DEHRA DUN-HOWRAH EXPRESS

201. SHRI FARIDUL HAQ ANSARI: Will the Minister of RAILWAYS be pleased to state:

(a) whether an attempt was made by armed men to loot the occupants of an airconditioned coach of 10 Down Dehra Dun-Howrah Express near Seohara Station, in the first week of June, 1964; and

(b) if so, what are the details of the case?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI RAM SUBHAG SINGH): (a) Yes, Sir.

(b) On 5th June 1964, 10 Down Dehradun Express was stopped by someone pulling th_e alarm chain just when it started from Seohara railway

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station at 00-29 hours. It was reported that 4 miscreants entered the corridor type 1st class coach (and not air-conditioned coach) which was objected to by the coach attendant but they promised to get down at the next halt as the train had already moved. After a short while, the coach attendant heard the miscreants attempting to open a cabin of the coach. The coach attendant^ questioned the miscreants whereupon they fired one round from a country made pistol, injuring him in his thigh. The miscreants got down after pulling the alarm chain and ran away in the darkness of the night. A case under Section 3071393 I.P.C. has been registered by the Government Railway Police and is under investigation.

ALUMINIUM PLANT IN THE PUBLIC SECTOR

202. SHRI R. S. KHANDEKAR: Will the Minister of STEEL AND MINES be pleased to state:

(a) whether there is any proposal under Government's consideration to build an aluminium plant in the public sector; and

(b) if so, where the plant will be located?

THE MINISTER OF STEEL AND MINES (SHRI N. SANJIVA REDDY): (a) Yes, Sir.

(b) Proposals to establish two new aluminium smelters in the public sector—one in the Koyna region of Maharashtra State and another near the Korba Thermal Power Station in Madhya Pradesh—are under consideration.

GOLD DUST IN INDIAN RIVERS

203. SHRI DAHYABHAI V. PATEL: Will the Minister of STEEL ,AND MINES be pleased to state:

(a) whether attention of Government has been drawn to newspaper reports that many large rivers in